

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 14**

**IA 2110/2021 In C.P. (IB)/4464(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 16.07.2024**

NAME OF THE PARTIES:      **GAJENDRA INVESTMENT LTD V/s**  
**SATRA PROPERTY DEVELOPERS PVT**  
**LTD.**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 2110/2021**

1. Mr. Nausher Kohli, Advocate a/w Gitika Makhija I/b Rajani Associates for the RP.
2. Mr. Rudra Deosthal, Advocate a/w Ms. Rima Desai, Advocate i/b Parinam Law Associates appeared for the Respondent no. 1.
3. Learned Counsel for the RP submits that Appeal is still pending before the Hon'ble NCLAT and matter is fixed for hearing on 24.07.2024.
4. List this IA on **02.09.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**